

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 4<sup>th</sup> September, 2015*

No.HC.VII-09/2014/ 4086 /A. In the interest of administration, Md. Harun-AI Rashid, Sheristadar, Office of the Special Judge, CBI, Assam, Guwahati is transferred against the vacant post of Sheristadar, Office of the Member, MACT, Nalbari, the post being created, vide Govt. letter No.JDJ (E).64/2004/Pt.II/5 dated 19.02.2013.

Shri Rashid will join at his new place of posting immediately.

No.HC.VII-09/2014/ 4087 /A. In the interest of administration, Shri Dhiren Sarma, Upper Division Assistant (UDA), Office of the Chief Judicial Magistrate, Nalbari, is transferred against the vacant post of Upper Division Assistant (UDA), Office of the Chief Judicial Magistrate, Morigaon.

Shri Sarma will join at his new place of posting immediately.

No.HC.VII-09/2014/ 4088 /A. In the interest of administration, Smti Upasana Sharma, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Darrang, Mangaldoi, is transferred against the vacant post of Lower Division Assistant (LDA), Office of the District and Sessions Judge, Morigaon.

Smti Sharma will join at her new place of posting immediately.

**(N.B. The seniority of Md. Harun-AI Rashid will be decided by the Member, MACT, Nalbari on the basis of his initial date of joining in the service. The seniority of Shri Dhiren Sarma and Smti Upasana Sharma will be decided by the Chief Judicial Magistrate, Morigaon and District and Sessions Judge, Morigaon respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)**

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**  
Contd.....

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Memo No.HC. VII- 09/2014/ 4089 - 4106 /A.

Dated 04.09.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Special Judge, CBI, Assam, Guwahati. He is requested to release Md. Harun- Al Rashid in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Nalbari/ Morigaon for information
5. The District and Sessions Judge, Darrang, Mangaldoi. He is requested to release Smti Upasana Sharma in order to enable her to join at her new place of posting immediately
6. The Member, MACT, Nalbari for information
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
8. The Chief Judicial Magistrate, Nalbari. He is requested to release Shri Dhiren Sarma in order to enable him to join at his new place of posting immediately
9. The Chief Judicial Magistrate, Morigaon for information and necessary action
10. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
11. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
12. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
13. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
14. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
16. Md. Harun- Al Rashid, Sheristadar, Office of the Special Judge, CBI, Assam, Guwahati
17. Shri Dhiren Sarma, Upper Division Assistant (UDA), Office of the Chief Judicial Magistrate, Nalbari
18. Smti Upasana Sharma, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Darrang, Mangaldoi

  
**REGISTRAR (VIGILANCE)**

  
4/9/2015